

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 281 OF 2016 & IA NO. 98 OF 2018**  
**AND**  
**APPEAL NO. 81 OF 2017 & IA NO. 99 OF 2018**

**Dated: 16<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NHPC Ltd.**

**.... Appellant(s)**

**Vs.**

**Power Grid Corporation of India Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.  
Mr. Rajiv Shankar Dvivedi  
Mr. Piyush

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran for R-1  
  
Ms. Suparna Srivastava for R-2  
  
Mr. Amit Kapur  
Ms. Aparajita Upadhyay for R-3  
  
Mr. Sethu Ramalingam for R-4

**ORDER**

As the matter was not reached, post this matter for hearing on **28.05.2018 (On Top)**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*js/vt*

**(Justice N.K. Patil)**  
**Judicial Member**